

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:854
ANSWERED ON:25.11.2011
FINANCIAL ASSISTANCE FOR NGOS
Choudhary Shri Harish

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of the Non-Government Organisations (NGOs) provided Central financial assistance under schemes run by the Ministry in the country, during the last three years and the current year, State-wise including Rajasthan;
- (b) the names of the Non-Governmental Organisations found involved in irregularities; and
- (c) the action taken/proposed by the Government against them?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE(SHRI SUDIP BANDYOPADHYAY)

(a) Under National Rural Health Mission, funding to the field level NGOs has been decentralized. State Governments are provided funds based on the requirements projected in their Annual Programme Implementation Plan. Details of funds approved under NRHM for the States/UTs during the last three years are at Annexure- I. Government of India releases funds directly to the 10 functional Regional Resource Centers, the details on which are at Annexure -II. Details of funds released to NGOs for undertaking activities related to Pre- Conception and pre-Natal Diagnostics Techniques(PC-PNDT) prevention activities by the Government of India are at Annexure-III

(b) & (c) Regarding PNDT activities, an adverse track verification Record has been received from District Magistrate, Fatehpur District, (UP) against Manav Kalyan Pratishthan, Fatehpur, Uttar Pradesh. A Showcause notice has been issued to the NGO.